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copy of order  
on 22.2.05 prepared  
for counsel for  
Loknath Bodh

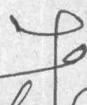
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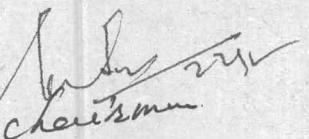
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22.2.05

No one appeared for the applicant when called, nor any request has been made on behalf of the applicant seeking an adjournment. This is a matter of 2003 which has undergone several adjournments either at the instance of the Col. Counsel for the applicant or due to his non-appearance. In view of this, the OA. is dismissed for default.

Shri V.B. Reddy (Col. Counsel)  
Sr. S.C. is present and heard.  
Inform the parties.

  
Member (S)

  
Vice Chairman